

Action taken by Ministry of Youth Affairs and Sports :

1. The Fit India movement, launched in August 2019, by Ministry of Youth Affairs and Sports on the occasion of National Sports Day, aims to make fitness an integral part of daily life of every Indian citizen. Under Fit India movement necessary campaign, celebration & certification has been implemented at various levels including schools.
2. Fit India Active Day Series which was a specially designed series to take care of children's physical and mental health.
3. To make a behavioral change for adoption of active lifestyle, the Ministry of Youth Affairs and Sports has also launched the Age-Appropriate Fitness Protocols and Guidelines.

MR. CHAIRMAN: The House is adjourned to meet at 2.00 p.m.

*[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link <https://rajyasabha.nic.in/Debates/OfficialDebatesDateWise> ]*

*The House then adjourned at two minutes past twelve of the clock.*

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*The House reassembled at two of the clock,*

MR. CHAIRMAN *in the Chair.*

### **REGARDING THE CONDUCT OF THE PARLIAMENTARIANS**

MR. CHAIRMAN: The House shall meet at 3.00 p.m. today. ...*(Interruptions)*... Hon. Members, I have to adjourn the House. You are not aware of the kind of response, against this institution, that is in the minds of the people. ...*(Interruptions)*... And, we had the occasion to see the lowest level. ...*(Interruptions)*... Mr. Chidambaram is here. Mr. Chidambaram, you are a very senior Member. Imagine what must be going through my heart when your senior leader makes video of another Member of Parliament mocking the institution of the Chairman! As an individual, take on me. ...*(Interruptions)*... Don't take on my background as a farmer. Don't take on my background as a community member. ...*(Interruptions)*... The institution of the Chairman has been ravaged, and that too by a political party that has gone on for so long. ...*(Interruptions)*... A Member of

Parliament, who is a senior Member, makes video of another Member! For what? ...*(Interruptions)*... I had suffered, I tell you. Mr. Chidambaram, your party had put up a video on *Instagram*, which was withdrawn later on. That was a shame to me. You used Twitter, official handle of the spokesperson, to demean me, insult me, insult my background as a farmer, insult my position as a *Jat* and insult my position as the Chairman. These are too serious issues. ...*(Interruptions)*... Please, go back to your seat. ...*(Interruptions)*... The House stands adjourned to meet at 3.00 p.m..

*The House then adjourned at two minutes past two of the clock.*

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*The House reassembled at three of the clock,*

MR. CHAIRMAN *in the Chair.*

### RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform the hon. Members that the Business Advisory Committee in its meeting held today, that is, on 19<sup>th</sup> of December, 2023, has allotted time for Government Legislative Business as follows:-

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| 1. | Consideration and Passing of the Telecommunications Bill, 2023<br>(after it is considered and passed by Lok Sabha) | <b>Two Hours</b> |
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...*(Interruptions)*...

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### GOVERNMENT BILLS

€The Appropriation (No.3) Bill, 2023

&

€The Appropriation (No.4) Bill, 2023

MR. CHAIRMAN: Now, Bills for Consideration and Return. The Appropriation (No.3) Bill of 2023 and the Appropriation (No.4) Bill, 2023 - to be discussed together. Shri

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€ Discussed together.